

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1450
(TO BE ANSWERED ON THE 5th August 2024)

INTERNATIONAL AIRPORT STATUS TO JAMNAGAR AIRFIELD

1450. SHRI SAKET GOKHALE

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether the airfield at Jamnagar, Gujarat, was provided temporary international airport status and allowed to operate international flights between 25th February to 5th March, 2024; and

(b) if so, the grounds for designating it as such thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b): Jamnagar Airport belongs to Indian Air Force (IAF), where Airports Authority of India (AAI) operates a Civil Enclave. As a Joint User Airfield, Jamnagar Airport has regular operations of scheduled and non-scheduled civil aircraft (domestic and international). The international non-scheduled flights, which operated at Jamnagar during the said period, were cleared by Ministry of Defence as per their extant policy.
